

सरकार द्वारा उन पर क्या कार्रवाई की जा रही है;

(ख) कितने आरोप सही पाए गए तथा तत्संबंधी पूरा ब्यौरा क्या है; और

(ग) विभागीय कर्मचारियों तथा जनता द्वारा इस सम्बन्ध में पृथक् रूप से कितनी शिकायतें की गयीं ?

संचार मंत्रालय में राज्य मन्त्री (श्री वी० एन० गाडगिल) : (क) विभिन्न संसद सदस्यों से पांच शिकायतें प्राप्त हुई हैं। इनकी जांच की गई है।

(ख) कोई आरोप सिद्ध नहीं हुआ।

(ग) ऐसा पता चला है कि तीन शिकायतें विभागीय कर्मचारियों द्वारा गुमनाम/नकली नामों से भेजी गईं और दो शिकायतें एक ही व्यक्ति से प्राप्त हुई हैं।

Booklet 'Media Facilities' Published by PIB during NAM Conference

1512. SHRI RAMAVATAR SHASTRI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :-

(a) whether it is a fact that Press Information Bureau had published a booklet entitled 'Media Facilities' for the convenience of the delegates participating in NAM Conference ;

(b) whether in the booklet on page No. 21 serial No. 36, English has been shown as the official language of India ;

(c) whether it amounts to violation of Official Language Act ; and

(d) if so, whether any action has been taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) and (b). Yes, Sir.

(c) Appendix VI to the Booklet entitled "Media Facilities" was primarily meant to indicate the languages chosen by the participating countries for transacting business in the Conference. Out of the four languages selected by the NAM Secretariat, India had opted for English for the limited purpose of the said Conference. It cannot, therefore, be regarded as a violation of the Official Languages Act.

(d) Does not arise.

Exploration and Drilling for Oil and Gas in Rajasthan

1513. SHRI RAM KUMAR MEENA : Will the Minister of ENERGY be pleased to state :

(a) whether the exploration and drilling for oil and gas in areas of Rajasthan State has since been completed ;

(b) the names of places where oil and gas is likely to be found ; and

(c) the amount of money spent on exploration ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b). No, Sir.

It is not possible at this stage to name the places where oil and gas is likely to be found.

(c) An amount of Rs. 26.42 crores (including depreciation) has been spent upto 31st March, 1983. The anticipated expenditure during 1983-84 is Rs. 4.2 crores.

Details of Distilleries and Production of Alcohol

1514. SHRI G. BHOOPATHY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the present number of distilleries in the country with break-up figures for different States and the production of alcohol during last three years ending December, 1983 ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : As per available information, there are 151 distilleries in the country. Their break-up, state-wise, is given in the attached statement.

The production of alcohol during the last three alcohol years (December-November) 1980-81 to 1982-83 had been as follows :—

		(Qty. in lakh litres)
1980-81	—	4308
1981-82	—	5154
1982-83	—	5355

Statement

States/U.Ts.	Number of Distilleries
1. Andhra Pradesh	15
2. Assam	1
3. Bihar	10
4. Gujarat	7
5. Goa, Daman and Diu	8
6. Haryana	2
7. Himachal Pradesh	1
8. Kerala	4
9. Karnataka	15
10. Maharashtra	25
11. Nagaland	1
12. Orissa	5
13. Punjab	4
14. Pondicherry	1
15. Rajasthan	4
16. Tamil Nadu	8
17. Uttar Pradesh	26
18. West Bengal	5
19. Madhya Pradesh	9

151

Sircila Electric Cooperative Supply Society

1515. SHRI G. BHOOPATHY : Will the Minister of ENERGY be pleased to state :

(a) the progress and performance of the Sircila Electric Co-operative Supply Society in Andhra Pradesh during the last three years ending March/June 1983 ;

(b) the financial assistance given by the Rural Electrification Corporation and Central Government to the Society so far and its performance in repayment ; and

(c) whether any enquiry was held into the functioning of the Society to know the extent of mis-utilization of borrowed funds ; and if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : The Society, during the last three years ending March, 1983, laid a net work of 410 Kms of LT and HT lines, energised 2874 agricultural pump-sets, released 308 industrial connections and 9188 domestic and commercial services and 32 street light connections. Year-wise details are given in the attached statement. During April, 1983 to June, 1983 the Society laid 41 Kms. of HT and LT lines, energised 238 agricultural pumpsets and released 21 LT industries and 460 domestic and commercial services.

(b) Upto 31st March, 1983, Rural Electrification Corporation sanctioned and released Rs. 425.73 lakhs (including Rs. 1 lakh as pre-construction loan) to the Society. Loan instalments of Rs. 73.06 lakhs have been repaid by the Society upto 31.3.1983 and another Rs. 11.37 lakhs during 1983-84 upto 27.2.1984. The Society has, so far, been regular in repayment of loan instalments. Besides, the Corporation has sanctioned a loan of Rs. 35 lakhs and released to the State Govt. of Andhra Pradesh for contribution to the share capital of the Society. The State Govt. has repaid Rs. 4.00 lakhs to REC upto 27.2.1984 against this loan. In addition, REC has also sanctioned and released Rs. 28.41 lakhs to the State Govt. of Andhra Pradesh in